

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.168 of 2012**

**Dated : 12<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Indraprastha Power Generation Co. Ltd. ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Tarunima Vijra for R-3  
Mr. R.K. Mehta &  
Mr. Antaryami Upadhyay for R-1

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on  
**07.10.2013.**

**COURT MASTER**